

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 125

CA No. 321/2019, 694/2022,
695/2022, 1444/2022

In
CP(IB) No. 223/Chd/Hry/2018
(Admitted)

IN THE MATTER OF:

Shri Amit Kansal

...Petitioner-Operational Creditor

Versus

RP Basmati Rice Ltd.

... Respondent-Corporate Debtor

Under Section: 9, 60(5), 66(1), 43(1) r/w 44(1), 49(2), IBC 2016

Order delivered on 04.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 16.05.2024.

Sd/-
Court Officer